

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2016**

**Dated: 14<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Shalivahana Green Energy Ltd.**

**...Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha GArg  
Mr. Ashwin Ramanathan for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Pratyush Singh for R-1  
  
Mr. Nitin Gaur  
Ms. Anuradha Mishra for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **09.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*